

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 516 of 1996.

Wednesday this the 1st day of May, 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M. Natarajan,
Diesel Assistant (Erode),
Now working under,
Loco Foreman, Southern Railway,
Shornur, .. Applicant

(By Advocate Shri T.C. Govindaswamy)

1. Union of India through the
General Manager,
Southern Railway,
Head Quarters Office,
Park Town P.O.,
Madras - 3.
2. The Divisional Personnel Officer,
Southern Railway,
Palghat Division,
Palghat. .. Respondents

(By Advocate Shri K.S. Bahuleyan for Shri TPM Ibrahim Khan,
SCGSC)

The application having been heard on 1st May 1996,
the Tribunal on the same day delivered the following:

O.R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that he is
eligible to receive officiating pay in the post of Diesel
Assistant from 30.12.91, and consequential fixation of
pay under FR. 22(I) with effect from 27.4.93. A fact

adjudication must precede a decision of the issue.

Applicant has made A1 representation in this behalf.

Second respondent- Divisional Personnel Officer will consider the same on its merits, and pass appropriate orders thereon within three months from today.

2. Standing Counsel submits that he will forward a copy of the Original Application and a copy of this order to second respondent for compliance. We record the submission.

3. Application is disposed of as aforesaid. No costs.

Wednesday this the 1st day of May, 1996.

P.V. Venkatakrishnan
P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

Chettur Sankaranair

CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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List of Annexure

Annexure A1:- A true copy of the representation dated 8-8-95 submitted by the applicant to the second respondent.